

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No. 505/ljs

Dated: 17.07.2017

Consequent upon the promotion of Ms. Rupali Ratta, Mr. Suneet Gupta, Ms. Masarat Shaheen, Mr. Ritesh Kumar Dubey, Mr. Mehmood Ahmad Chowdhary, Mr. Kamlesh Pandita, Mr. Ranbir Singh Jasrotia and Mr. Sarfaraz Hussain Shah, Sub Judges as District Judges, in terms of Government Order No. 1962-LD(A) of 2017 dated 01.06.2017 and in the interest of administration, the following transfers/postings of District Judges are hereby made:

1. Mr. Vinod Chatterjee Koul, Principal District & Sessions Judge, Kathua is transferred and posted as Principal District and Sessions Judge, Jammu, against available vacancy.
2. The services of Mr. Puneet Gupta, Special Judge, Anti-Corruption for CBI Cases, Jammu are placed at the disposal of Hon'ble the Chief Justice for his adjustment in the Registry.
3. Mr. Mohan Lal, Principal District & Sessions Judge, Samba is transferred and posted as Special Judge, Anti Corruption (CBI Cases), Jammu, vice Mr. Puneet Gupta.
4. Mr. Mohd. Akram Choudhary, Ist Additional District and Sessions Judge, Jammu is transferred and posted as Principal District and Sessions Judge, Kathua, Vice Mr. Vinod Chatterjee Koul.
5. Mr. Rajesh Sekhri, Additional District Judge (Bank Cases), Jammu is transferred and posted as Principal District and Sessions Judge, Baramulla, vice Mr. Syed Tawqeer Ahmad.
6. Mr. Ramesh Kumar Wattal, Member, J&K Special Tribunal, Jammu is transferred and posted as Principal District & Sessions Judge, Samba, vice Mr. Mohan Lal Manhas.



7. Mr. Inder Singh, Principal District & Sessions Judge, Rajouri is transferred and posted as Principal District & Sessions Judge, Ramban, vice Ms. Kalpana Revo.
8. Mr. Kishore Kumar, 3rd Additional District Judge, TADA, Jammu is transferred and posted as Principal District & Sessions Judge, Kulgam, vice Mr. Zubair Ahmad Raza.
9. Ms. Bala Jyoti, Presiding Officer, J&K One Man Forest Authority is transferred and posted as Additional District Judge, (Bank Cases), Jammu, vice Mr. Rajesh Sekhri.
10. Mr. Subash Chander Gupta, Additional District Judge (Matrimonial Cases), Jammu is transferred and posted as PO, MACT, Srinagar, vice Mr. Madan Lal.
11. Mr. Mohd. Ali Khan, Principal District & Sessions Judge, Shopian is transferred and posted as Member, J&K Special Tribunal, Jammu, vice Mr. R.K. Wattal.
12. Mr. Syed Tawqeer Ahmad, Principal District & Sessions Judge, Baramulla is transferred and posted as Principal District & Sessions Judge, Anantnag, vice Mr. Mohd. Ashraf Malik.
13. Mr. Shahzad Azeem, Additional District & Sessions Judge, Jammu is transferred and posted as Principal District & Sessions Judge, Rajouri, vice Mr. Inder Singh.
14. Mr. Jaffer Hussain Beg, Presiding Officer, MACT, Jammu is transferred and posted as Chairman, J&K Sales Tax Tribunal, against available vacancy.
15. Mr. Ashok Kumar, President Divisional Consumer Protection Forum, Jammu is transferred and posted as Principal District & Sessions Judge, Shopian, vice Mr. Mohd. Ali Khan.
16. Mr. Sikender Azam, Principal District & Sessions Judge, Kargil is transferred and posted as Additional District & Sessions Judge, Kathua, vice Mr. S.C. Kattal.
17. Mr. Mohan Singh Parihar, Principal District & Sessions Judge, Kishtwar is transferred and posted as 1st Additional District & Sessions Judge, Jammu, vice Mr. Mohammad Akram Choudhary.
18. Mr. Sham Lal Lalhal, 2nd Additional District & Sessions Judge, Srinagar is transferred and posted as Additional District & Sessions Judge, Jammu, vice Mr. Shahzad Azeem.



19. Mr. Mohd. Ashraf Malik, Principal District & Sessions Judge, Anantnag is transferred and posted as President Divisional Consumer Protection Forum Srinagar, vice Ms. Jeema Bashir.
20. Mr. Parvaiz Hussain Kachroo, Additional District & Sessions Judge, Pulwama is transferred and posted as Additional District & Sessions Judge, Srinagar, against available vacancy.
21. Mr. Zubair Ahmad Raza, Principal District & Sessions Judge, Kulgam is transferred and posted as Principal District & Sessions Judge, Poonch, vice Mr. Tahir Khursheed Raina.
22. Mr. Madan Lal, Presiding Officer, MACT, Srinagar is transferred and posted as Additional District & Sessions Judge, Doda, vice Mr. Haq Nawaz Zargar.
23. Ms. Jeema Bashir, President, Divisional Consumer Protection Forum, Srinagar is transferred and posted as 1st Additional District & Sessions Judge, Baramulla, vice Mr. Jatinder Singh Jamwal.
24. Mr. Haq Nawaz Zargar, Additional District & Sessions Judge, Doda is transferred and posted as 3rd Additional District & Sessions Judge, Jammu, vice Mr. Kishore Kumar.
25. Mr. Tahir Khursheed Raina, Principal District & Sessions Judge, Poonch is transferred and posted as 2nd Additional District & Sessions Judge, Srinagar, vice Mr. Sham Lal Lalhal.
26. Ms. Sonia Gupta, Additional District & Sessions Judge, Udhampur is transferred and posted as Additional District Judge, Anti-Corruption, Jammu, against available vacancy.
27. Ms. Kalpana Revo, Principal District & Sessions Judge, Ramban is transferred and posted as Additional District & Sessions Judge, Bank Cases, Srinagar, against available vacancy.
28. Mr. S.C. Kattal, Additional District & Sessions Judge, Kathua is transferred and posted as Principal District & Sessions Judge, Kishtwar, vice Mr. Mohan Singh Parihar.
29. Mr. Jatinder Singh Jamwal, 1st Additional District & Sessions Judge, Baramulla, is transferred and posted as PO MACT, Jammu, vice Mr. Jaffer Hussain Beg.
30. Mr. Khalil Ahmad Choudhary, Principal District & Sessions Judge, Leh is transferred and posted as President, Divisional Consumer Protection Forum, Jammu, vice Mr. Ashok Kumar.



31. Mr. Chain Lal Bavoria, 4th Additional District & Sessions Judge, Srinagar is transferred and posted as Additional District & Sessions Judge, Udhampur, vice Ms. Sonia Gupta.
32. Ms. Rupali Ratta, Sub-Judge, LRP, High Court, Jammu, who has been promoted/appointed as District Judge vide Government Order No.1962-LD(A) of 2017 dated 01.06.2017, is transferred and posted as District Judge, Leave Reserve, High Court, Jammu, against available vacancy.
33. Mr. Suneet Gupta, Chief Judicial Magistrate, Jammu, who has been promoted/appointed as District Judge vide Government Order No.1962-LD(A) of 2017 dated 01.06.2017, is transferred and posted as Principal District & Sessions Judge, Leh, vice Mr. Khalil Ahmad Choudhary.
34. Ms. Masarat Shaheen, Chief Judicial Magistrate, Srinagar, who has been promoted/appointed as District Judge vide Government Order No.1962-LD(A) of 2017 dated 01.06.2017, is transferred and posted as Additional District & Sessions Judge, Anantnag, against available vacancy.
35. Mr. Ritesh Kumar Dubey, Chief Judicial Magistrate, Udhampur, who has been promoted/appointed as District Judge vide Government Order No.1962-LD(A) of 2017 dated 01.06.2017, is transferred and posted as Additional District & Sessions Judge, Pulwama, vice Mr. Parvez Hussain Kachroo.
36. Mr. Mehmood Ahmad Choudhary, Chief Judicial Magistrate, Rajouri, who has been promoted/appointed as District Judge vide Government Order No.1962-LD(A) of 2017 dated 01.06.2017, is transferred and posted as 3rd Additional District & Sessions Judge, Srinagar, against available vacancy.
37. Mr. Kamlesh Pandita, CJM, Reasi, who has been promoted/appointed as District Judge vide Government Order No.1962-LD(A) of 2017 dated 01.06.2017, is transferred and posted as 4th Additional District & Sessions Judge, Srinagar, vice Mr. Chain Lal Bavoria.
38. Mr. Ranbir Singh Jasrotia, CJM, Handwara, who has been promoted/appointed as District Judge vide Government Order No.1962-LD(A) of 2017 dated 01.06.2017, is transferred and posted as Additional District Judge, (Matrimonial Cases) Jammu, vice Mr. Subash Chander Gupta.

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39. Mr. Sarfraz Hussain Shah, Chief Judicial Magistrate, Poonch, who has been promoted/appointed as District Judge on ad hoc basis vide Government Order No.1962-LD(A) of 2017 dated 01.06.2017, is transferred and posted as Principal District & Sessions Judge, Kargil, vice Mr. Sikander Azam.

Note: (a) All the transferees shall move simultaneously after handing over the charge to the available Judicial Officer at the Headquarter.

(b) Officers sent on deputation shall report to the concerned Registrar Judicial, High Court of J&K, till their deputation order is received from the Government.

By Order

12/17/17/2017
(Sanjay Dhar)
Registrar General

No. 10786-868/es Dated 17-07-2017

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 2) Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,
.....for information of His Lordship
- 3) Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar.
- 4) Registrar Vigilance, High Court of J&K, Srinagar.
- 5) Registrar Judicial, High Court of J&K, Jammu/Srinagar,
..... for information.
- 6) All Principal District & Sessions Judges, _____
- 7) Concerned Judicial Officers, _____
- 8) Chief Accounts Officer, High Court of J&K, Srinagar,
- 9) Incharge Statistical Section, High Court of J&K, Main Wing, Srinagar
.....for information and necessary action.
- 10) I/C NIC for uploading the same on the official High Court website.
- 11) Office file.

12/17/17/2017
Registrar General